

**IN THE COURT OF CHIEF METROPOLITAN MAGISTRATE,  
ESPLANADE, MUMBAI.**

**DATE : 09/12/2015.**

**NOTICE**

Reference : 1) Hon'ble High Court letter No. B(Gen)  
5601/57/2014/199, dt. 21/02/2014.  
2) Hon'ble High Court letter No. B(Gen)  
5601/57/2015/1132, dt. 07/12/2015.

The validity of the Select/Wait List for the post of Junior Clerk, Peon prepared by this office and approved by Hon'ble High Court under reference no. 1 was for the period of two years from 21/02/2014.

Now, the Hon'ble High Court is pleased to extend the validity of the above said Select/Wait List for the post of Junior Clerk, Peon for further period of one year.

The concerned candidates shall take note of the same.

*M. S. Bodhankar*  
9/12/15

**(M. S. Bodhankar)**  
Chief Metropolitan Magistrate,  
Esplanade, Mumbai